NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI

NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL APPLICATION NUMBER **PETITION NUMBER** : TCP/263/(IB)/2017 NAME OF THE PETITIONER(S) : RAMESH ASSOCIATES PVT LTD NAME OF THE RESPONDENT(S) : SABARI INN PVT LTD UNDER SECTION : 433 (e)(f) S.No. NAME (IN CAPITAL) **DESIGNATION** R. KALAIKUMAR FOR S.S. RAJESH Represting

Counsel for Retitionor

Counsel for Retitionor

Counsel for Republication

ORDER

Counsel for both the parties are present. As per the order dt. 30.08.2017, of the Chartered Accountant viz: Shri Raman and the Managing Director, Mr.M.Manikandan of the Corporate Debtor filed affidavits. The Chartered Accountant deposed that he shall co-operate with IRP with the support of the Accounts Department. Similarly the Managing Directors deposed that he will fully co-operate with the IRP. The affidavits are taken on record and the officers of the Corporate Debtor are directed to comply with the order of this Tribunal and co-operate fully with IRP.

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(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

hv

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)